

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 50

CA 396/2021 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 02.08.2022

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd &
Ors

Appearance (via video-conference):

For Applicant : Adv. M. S. Bhardwaj

For Respondent No.1 : Adv. Ashish Kamat a/w Adv. Kuber Dewan
a/w Neeharika Aggarwal

For Respondent No. 6 : Mr. Somasekhar Suderasan
a/w Mr. Vishesh Kalra

For Respondent No. 9 & 11 : Siddharth Ratho i/b Trilegal

For Respondent No. 13 : Adv Kavisha Shah a/w Minal Pawar
i/b KDS Law Associates

For Respondent No. 14 - : Mr. Paras Parekh, Mr. Abhineet Sharma
i/b Parinam Law Associates

For Respondent No. 17 : Adv Gaurav Sharma, a/w Adv. Rajnni
Kutty and Adv. Kavin Mody i/b Avyuktaa
Legal

For Respondent No. 18 : Adv Shardul Singh a/w Hamza Lakhani
i/b India Law Alliance

For Respondent No.19 : Adv. Preet Chheda

For Respondent No. 4 : Adv. Pulkit Sharma a/w
Adv. Rugved More, Adv. Tanya Mehta &
Adv. Vaibhavi Bhalerao i/b DSK Legal

Sections 242(4),241-242 of the Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **08.09.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad